

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No.270 of 2019

IN THE MATTER OF:

**Aditya Kumar Jajodia
Versus**

...Appellant

ICICI Bank UK PLC & Anr.

...Respondents

Present

For Appellant: Mr. Rajeev Mehra, Senior Advocate and Mr. Rajiv Ranjan, Senior Advocate Mr. Saurabh Kalia, Mr. Harshit Aggarwal and Ms. Zinnea Mehta Advocates.

**For Respondent: Mr. Abhinav Vasisht, Senior Advocate with Ms. Misha, Mr. Shantanu Chaturvedi and Mr. Nikhil Mathur, Advocates for R-2
Mr. Kunal Vajani, Mr. Paras Anand and Mr. Varun Ahuja, Advocates for RP**

ORDER

04.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23rd July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc